

42

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CP(CAA) No. 96/NCLT/AHM/2017  
c.w. CA(CAA) No. 83/NCLT/AHM/2017**

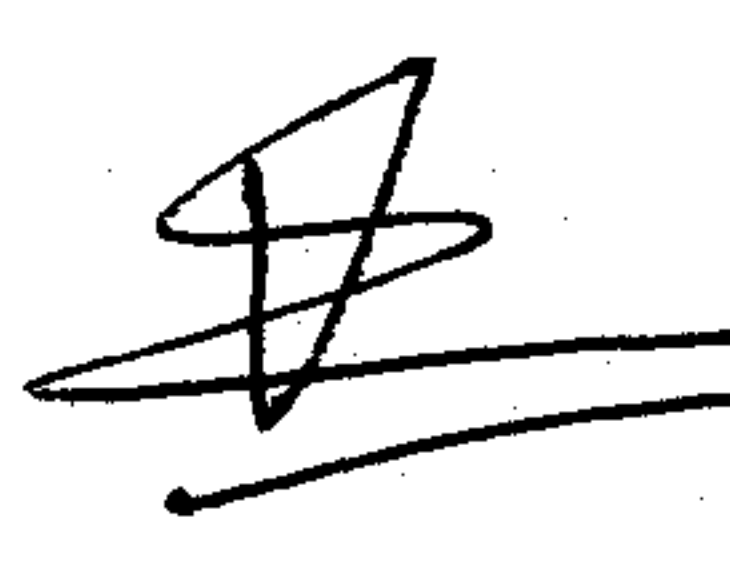
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017**

Name of the Company: Accelaris Technologies Ltd.  
Mejor Metfab and Equipment Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u>           | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u>  |
|--------------|---|--------------------|-----------------------|---|
| 1.           | Vaibhavi . K. Parikh<br>a.w. Kavankumar | Advocate           | Petitioners           |  |
| 2.           | Mankad.                                 |                    |                       |   |

**ORDER**

Learned Advocate Ms. Vaibhavi Parikh with Learned Advocate Mr. Kavankumar Mankad present for Petitioners.

Representation of official liquidator received in Transferor Company.

Affidavit in reply filed by the applicant.

Proof of publication filed.

Proof of service of notice on statutory authorities filed.

List the matter on 22.09.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 19th day of September, 2017.